

(c) the action taken against those held responsible thereof including medical officers involved if any ; and

(d) the steps taken to check such happenings in future ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). In July, 1967 an employee of the C. G. H. S. Dispensary Patel Nagar II was found drawing some medicines of forged prescriptions. The case is under Police investigation at present.

(d) The following steps have been taken to check such malpractices in future :—

- (1) The arrangements for verification of stocks in the dispensaries have been strengthened and the frequency of checks carried out by the stock Verifiers has been increased.
- (2) Comprehensive instructions have been issued introducing a number of periodical checks to be carried out by the Medical Officers in the dispensaries.
- (3) All containers, bottles and many of the tablets are stamped with a distinctive C. G. H. S. mark.
- (4) Issue of costly medicines has been restricted against the printed and machine numbered slips issued by the Medical Officers in the dispensaries.

**देशी शराब पीने से घ्रांखों की रोशनी का जला जाना**

8045. श्री मृत्युंजय प्रसाद : क्या समाज कल्याण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनका ध्यान 3 अप्रैल, 1968 के "हिन्दुस्तान टाइम्स" में "देशी शराब पीने से 4 आरामियों की घ्रांखों की रोशनी चली गई" शीर्षक के अन्तर्गत छपे समाचार की ओर दिलाया गया है; और

(ख) यदि हाँ, तो बर्षेय रूप से शराब बनाने, देशी शराब बेचने और इसके दिल्ली में

लाने को रोकने के लिये क्या उपाय करने का विचार है ?

समाज कल्याण विभाग में राज्य मंत्री (श्रीमती कूलरेखु गुह) : (क) हाँ, श्रीमान ।

(ख) पुलिस और घ्राबकारी विभाग इस मामले में बराबर सतर्क रहते हैं । प्रवर्तन उपायों को तीव्रता से लागू करने के लिए कदम उठाये जा रहे हैं ।

#### Meeting of Governors of Central Banks in Washington

8046. SHRI DEVEN SEN : Will the Minister of FINANCE be pleased to state :

(a) the terms of agreement reached in Washington between the Governors of Central Banks of several countries who met to examine the operations of Gold Pool ; and

(b) its effect on the monetary system of our country ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) A copy of the text of the Communique released to the Press at the close of the meeting of Governors of Central Banks of countries which are active Members of the Gold Pool, is laid on the Table of the House. [Placed in Library. See No. LT 979/68].

(b) Decisions reached in this meeting will not affect the monetary system in India.

#### Bogus Withdrawals from the Punjab National Bank

1047. SHRI ABDUL GHANI DAR : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that there have been bogus withdrawals with the connivance of high officers from the Punjab National Bank recently ;

(b) if so, whether the receipts of bogus withdrawals have been sent to the CBI ;

(c) the number of such cases traced so far ; and